

Setting up of Industry in Autonagar at Vijaywada

1227. DR. K. L. RAO: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 1232 on the 31st July, 1974 regarding establishment of Autonagar and state:

(a) whether Government are aware that Autonagar at Vijayawada is distinct from the Industrial Estate and is meant solely for production and servicing of automobile parts and components;

(b) whether the Autonagar has, despite of several handicaps has developed rapidly since its inauguration by the Prime Minister; and

(c) whether Government propose to utilise fully the facilities available in Autonagar such as setting up of jeeps or scooter or connected production industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA). (a) and (b). The units located at Autonagar, Vijaywada are engaged in manufacture of general engineering items besides manufacture of automobile parts and components. There are also a number of servicing units working in Autonagar.

The Small Industries Service Institute at Hyderabad and the Extension Centre at Vijayawada provide guidance to the entrepreneurs in the development and promotion of small scale industries in Autonagar.

(c) Proposals for taking up manufacture of a scooters/jeeps and other allied items as and when received will be considered on merit.

Ban on the Use of Air-Conditioners in Commercial Establishments and Residential Premises

1228. SHRI VARKEY GEORGE: Will the Minister of ENERGY be pleased to state:

(a) whether a notification banning the use of air-conditioners in both commercial establishment and residential premises is likely to be issued shortly;

(b) whether such a ban is being imposed keeping in view the current power crisis; and

(c) whether cinemas and theatres would run on concessional rates due to lack of air-conditioning?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir. Lt. Governor, Delhi has issued a notification in this regard.

(b) Yes, Sir.

(c) No, Sir

Raid on Mohan Meakin Breweries

1230 SHRI AJIT KUMAR SAHA: Will the PRIME MINISTER be pleased to state:

(a) whether in a raid conducted by the authorities of the Enforcement Directorate a large number of incriminating material has been seized from the office and residence of the proprietors of Mohan Meakin Breweries at Lucknow and Ghaziabad;

(b) if so, the facts thereof; and

(c) the action taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENT AFFAIRS (SHRI OM MEHTA): (a) Presumably the reference in the Question is to the raids reported in the Times of India